

aggravate the situation in any way whatsoever... (Interruptions)

MR. SPEAKER: No verbal exchanges please.

SHRI P. K. THUNGON: Is the Minister aware that hundreds of students of Arunachal Pradesh are going to be affected adversely, because of this agitation, as the Gauhati University is not going to hold this year's examination in time? If so, what measures are going to be taken by the Government to enable these boys and girls to appear in the examinations in time?

SHRI YOGENDRA MAKWANA: Adequate protection will be given to the boys and girls who want to appear. (Interruptions) The North-Eastern University has provided it... (Interruption)

SHRIMATI GEETA MUKHERJEE: Is the Minister aware of the statement made by Shri Nivaran Bora, leader of the Purvanchal Lok Parishad after he went back from the negotiations held here, to the effect that due to foreign pressure, Government will be forced to accede to their demand? One of their demands is to make 1951 as the cut-off year. If the Government is aware of the statement, what is their reaction thereto?

गृह मंत्री (श्री जैलसिंह) : अध्यक्ष महोदय बोरा साहब दूसरे दिन आकर नेगोसिएशन में शामिल हुए थे और बात चीत खत्म करने के बाद एक फैसला हुआ कि प्रेस में कोई भी स्टेटमेंट नहीं दिया जायेगा। हो सकता है कि वे जाकर असम में अपने दूसरे दोस्तों से सलाह मशवरा करके फिर दोबारा बात चीत शुरू करें इसीलिए प्रेस को हमने अपना कोई स्टेटमेंट नहीं दिया। मगर उन्होंने जो स्टेटमेंट दिया है वह हमारे नोटिस में आया फिर भी उसका कोई कंट्राडिक्शन या तस्दीक नहीं की। लेकिन मैं कह देना चाहता हूँ कि यह बात बिलकुल निराधार है कि सरकार कोई भी फैसला किसी विदेशी ताकत की प्रेरणा से या दबाव से करना चाहती है बल्कि हम इस बात पर दृढ़ हैं कि कोई भी विदेशी ताकत वहाँ अपना दखल देगी तो उसको बर्दास्त नहीं किया जायेगा

Lien in Territorial Army without Attending Camp

*126. SHRI UTTAMRAO PATIL: Will the Minister of DEFENCE be pleased to state:

(a) whether Civilian employees serving in the Territorial Army are permitted to retain their lien in the T.A. even if they have not attended any Camp for several years; if so, the reasons therefor;

(b) if the answer to part (a) above be in the negative, whether Government are aware that persons are retaining their lien in the T.A. in Delhi, even though they have not attended any camp for the last so many years; and

(c) the steps Government are taking to terminate their lien so that the juniors may be able to get promotion?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) No, Sir. Except for Commissioned Officers placed on the Special Unattached List or those employees who are specially exempted from attending training camps, they are liable to be discharged for not attending training camps.

(b) and (c). Yes, Sir. It has come to the notice of the Government that one Junior Commissioned Officer and 71 Other Ranks have not attended annual training camps in Delhi for three years or more. Action is on hand to discharge the persons concerned from the Territorial Army wherever valid reasons for not attending the camp do not exist.

SHRI UTTAMRAO PATIL: I would like to know from the Minister whether some of the officers have been posted outside the country, and are still retaining their lien. If so, what are the grounds on which they have been permitted to do so? What other steps are Government taking to improve the chances of promotion of the Territorial Army personnel?

SHRI C. P. N. SINGH: As far as the first question goes, I do not think any T.A. officers have been transferred outside the country. Does he mean transfer to other States, or other countries? I don't think his information is correct. I would like to clarify that as far as promotions go, these officers who are put in the Special Unattached List do not hamper, in any way, the promotions of the units stationed in Delhi.

SHRI K. P. SINGH DEO: I think the Minister will agree that it is very easy to dismiss one JCO and 71 other ranks. I would like to know whether it is not a fact that 96 officers and some men of the Territorial Army who have served for more than 20 years and who have taken part in the 1962, 1965 and 1971 wars had been dismissed by the previous Government for no rhyme or reason, although they had attended all the camps and had been embodied from 1962 to 1975. They had been uprooted from their civil vocations. What steps is Government taking to ensure that the services and pay of those who attend the camps regularly are protected in the civil departments?

SHRI C. P. N. SINGH: The government will definitely look into the matter. What happened during the Janata regime is rather interesting, but I will have the matter examined.

SHRI K. P. SINGH DEO: But they met the Prime Minister and yourself also two days back.

DR. KARAN SINGH: The territorial army represents the third line of defence after the military and para military forces. But apparently all is not well with the territorial army and a great deal of sickness seems to have entered over the last few years. Will the hon. Minister let us know whether he is planning any review of the functioning of the territorial army in order to make it more effective and fulfil its purpose in a better manner than it has done over the last few years?

SHRI C. P. N. SINGH: The hon. Member has put forward a very correct plea and the government will definitely look into it.

Production loss in Ordnance Factories in U.P.

***127. SHRI JITENDRA PRASADA:** Will the Minister of DEFENCE be pleased to lay a statement showing:

(a) whether it is a fact that production in Ordnance Factories situated in Uttar Pradesh has badly suffered due to very little power supply;

(b) if so, the production figures of past six months of factories situated in Kanpur and Shahjahanpur; and

(c) how much money is being paid to the workers of these factories as idle time?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Yes, Sir.

(b) I would not be in public interest to give details of production figures of Ordnance Factories.

(c) Approximately Rs. 13.8 lakhs have been paid to workers as idle time wages in the Ordnance Factories in U.P. in this regard.

SHRI JITENDRA PRASADA: What steps government proposes to take to improve the promotion due to non-availability of power supply and what steps government proposes to take to help these subsidiary industries which supply essential items to these factories? Is it a fact that due to non-availability of power supply, not only vital defence production is suffering but pay packets of the workers and the labourers is cut short?

SHRI C. P. N. SINGH: The power supply in U.P. had been very had specially in November, 1979. I will give you some information regarding power situation in U.P. specially in Shahjahanpur and Kanpur as the Member has specifically asked about these two